

(b) the details of industries registered in the above State by the Union Government during the period from January, 1990 to June 30, 1991;

(c) whether the Government propose to accord approval to the pending proposals at an early date; and

(d) if so, by what time?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No pro-

posal for registration of new industrial units in Gujarat is pending at present. As per the new Industrial Policy, the schemes of Delicensing/Exempted Industries/DGTD registration stand abolished.

(b) The break-up of applications registered under the schemes of Delicensing/Exempted Industries/DGTD registration during the period from January, 1990 to June, 1991 in the State of Gujarat is given below:--

No. of Registrations

<i>Year</i>	<i>Delicensing Industries Registration</i>	<i>Exempted Industries Registration</i>	<i>DGTD Registration</i>
1990	88	159	66
1991 (upto June)	70	102	24

Details, such as name of the undertaking, location, item(s) of manufacture and capacity in respect of all registrations issued are published by the Indian Investment Centre in their 'Monthly Newsletter' copies of which are being sent to the Parliament Library regularly.

(c) and (d) Does not arise in view of (a) above.

[Translation]

Petrochemical Industry in Maharashtra

3758. SHRI VILASRAO NAG-NATHRAO GUNDEWAR: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to expand and develop petrochemical industries in Maharashtra;

(b) if so, the details thereof; and

(c) the steps taken so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) to (c) Most of the items in the petrochemical sector have been de-licensed in the new Industrial Policy and it is hoped that this would give an impetus to the growth of the industry in the States, including Maharashtra.

[English]

Television Centre and AIR Station at Bhawanipatna

3759. SHRI K. PRADHANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the 10 K.W. Television centre and an A.I.R. station at Bhawanipatna in the State of Orissa have started functioning;

(b) if not, the reasons therefor; and

(c) the time by which they would be commissioned?